GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS

RAJYA SABHA UNSTARRED OUESTION NO- 2386

TO BE ANSWERED ON- 09/08/2023

PRADHAN MANTRI PARTICULARLY VULNERABLE TRIBAL GROUPS MISSION

2386 SHRI SUJEET KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the plan of Pradhan Mantri Particularly Vulnerable Tribal Groups (PVTG) mission, as announced in Union Budget 2023;
- (b) the funds allocated through PM-PVTG Development Mission announced as part of the Union Budget 2023-24, State-wise and District-wise;
- (c) the stipulated timeline for implementation of the Mission;
- (d) the details of field visits undertaken by the Union Government to evaluate PVTG areas;
- (e) whether Government will consider taking required actions to enhance participation and involvement of Scheduled Tribes and Tribal Communities of Odisha in National activities; and (f) if so, details thereof and if not, reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

- (a) to (c): Government in Budget 2023-24 has made announcement of Pradhan Mantri PVTG Development Mission. The mission is aimed to improve socio-economic conditions of the particularly vulnerable tribal groups (PVTGs) by saturating PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities. The mission envisages availability of Rs.15,000 crore from the Development Action Plan for the Scheduled Tribes, for activities to be undertaken in the next three years under the Mission.
- (d): Field visits have been carried out by Officers of Ministry of Tribal Affairs and its attached office to the PVTG areas and as per the report submitted by the Officers it has been observed that PVTG habitations need focused approach for improvement in Infrastructure facilities including road and internet connectivity etc. There is also need for strengthening health and Education facilities to improve school drop out rate and livelihood opportunities.
- (e) & (f): The Ministry of Tribal Affairs is the Nodal Ministry for overall policy planning and coordination of programs for development of STs. Besides, 42 Central Ministries / Departments have been mandated by NITI Aayog for earmarking certain percentage of their total Scheme allocation every year for tribal development including education, health and

economic empowerment. The details of the schemes are available in public domain at https://stcmis.gov.in. Further, Ministry of Tribal Affairs is also implementing following schemes/programmes for socio-economic development and participation of Scheduled Tribes (STs) from across the country including STs from Odisha:-

- i. Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)
- ii. Grants under Article 275(1) of the Constitution
- iii. Development of PVTGs
- iv. Grant-in-Aid to Voluntary Organizations Working for Welfare of STs
- v. Pre-Matric Scholarship
- vi. Post Matric Scholarship
- vii. National Fellowship and Scholarship for Higher Education of ST Students
- viii. National Overseas Scholarship (NOS) to the ST Students for Studies Abroad
- ix. Pradhan Mantri Janajatiya Vikas Mission (PMJVM)
- x. Eklavya Model Residential School (EMRS)
- xi. Venture Capital Funds for STs
- xii. Support to TRIs
